

**Seventeenth Loksabha**

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**Title: The Debt Relief Board Bill, 2022**

**ADV. DEAN KURIAKOSE (IDUKKI):** Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a Board for the identification of loans to be waived as a one-time measure in national interest within the country and matters connected therewith.

**माननीय सभापति:** प्रश्न यह है :

“कि राष्ट्रीय हित में एकमुश्त उपाय के रूप में देश में माफ किए जाने वाले ऋणों की पहचान के लिए बोर्ड के गठन तथा उससे संसक्त विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

*प्रस्ताव स्वीकृत हुआ।*

**ADV. DEAN KURIAKOSE:** Sir, I introduce **\*\*** the Bill.